Annexure-5

Shree Hanuman Sugar & Industries Limited

<u>List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.</u> Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 02-05-2025

List of operational creditors (Workmen)

(Amount in Rs.)

			Details of claim received		Details of claim admitted					Amount of any			
Sl. No.	Name of the authorised representative	Name of workman				Nature of claim	Whether related party	% of voting share in COC, if applicable	claim		Amount of claims under verification	Amount of claims not admitted	Remarks , if any